

also visited this country. We are still talking with them. As far as Iraq is concerned, we have just now started talking about it. We have not reached any definite stage.

Dr. Ranen Sen: During the last Budget session the hon. Minister, Shri Kabir, had said that negotiations with the Kuwait authorities for exploration and for establishing petro-chemical industry were progressing well. Now what is the actual position today?

Shri Alagesan: That is what I said, namely, that we are still in the midst of our discussions and negotiations. We want to enter into partnership with that country for exploration purposes and they have also expressed interest in participating in our refinery projects here. All these things are under consideration.

Shri Sham Lal Saraf: May I know whether these negotiations are with the Government of Kuwait and Iraq or with the foreign companies that are exploring oil here; if it is the latter, what is the position in regard to seeking some concession for us in case negotiations are accepted by the other parties?

Shri Alagesan: In Kuwait we are talking with a company in which the Government has major interest. So, in that way Government is interested in the Kuwait National Company. In Iraq we are barely at the stage of starting the negotiations. When we are able to talk to them, we will know the present position.

Shri J. B. S. Bist: Can we know the name of the company in which the Government has major interest and also to which area will exploration be limited?

Shri Alagesan: The name of the company is Kuwait National Petroleum Company.

Shri J. B. S. Bist: The other part of my question has not been answered.

Mr. Speaker: He has not heard that. Shri Jadhav.

श्री कुलस्रीदत्त जाधव : अपने देश में कितना पेट्रोलियम लगता है ? यहाँ कितना पैदा होता है और बाहर से कितना आता है ?

अध्यक्ष महोदय : यह एक बहुत जनरल क्वेश्चन है ।

State Education Ministers' Conference

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Shri Muthiah:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri B. K. Das:
Shri Vishwa Nath Pandey:
*9. Shrimati Savitri Nigam:
Shri S. M. Banerjee:
Shri Bishwanath Roy:
Shri Bal Krishna Singh:
Shri Sidheshwar Prasad:
Shri P. Venkatasubbaiah:
Shri Tan Singh:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1340 on the 6th May, 1964 and state:

(a) the recommendations made at the Conference of State Education Ministers held in New Delhi in the last week of April, 1964; and

(b) the steps taken by Government to implement them?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The report of the Conference is under finalization and a copy of the conclusions reached will be placed on the Table of the House as early as possible.

Shri Muthiah: May I know whether the State Education Ministers agreed in the conference to the ultimate adoption of the 12-year school course and to the gradual transfer of the pre-university classes from the college stage to the school stage?

Shri M. C. Chagla: The decision was this. It was accepted as an ultimate target that there should be a 12-year course and three-year agree course. But some States have got a pre-

university course. What we emphasized was that the universities should not be called upon to do the work which the schools should really do and the emphasis should be placed more on the content of education rather than on its duration. There was a general acceptance that gradually this pre-university course should be done away with and the 12-year course will be accepted. But that would take some time. The Centre has agreed to help the States in achieving this ultimate objective.

Shri Muthiah: May I know whether the Education Ministers agreed to the establishment of the All-India Education Service as also to the establishment of the Secondary Education Grants Commission?

Shri M. C. Chagla: With regard to the first, there is a general agreement in principle on the establishment of the All-India Education Service. What we are working out now is what posts from this service the various States will accept. With regard to the Secondary Education Commission, it is a question of the Constitution. The matter has been referred to the Law Ministry and we are awaiting their decision. Also, we are awaiting the decision of the Sapru Committee which is expected any moment.

Shri P. Venkatasubbalah: May I know whether any decision has been taken to impart compulsory primary education to children of the age group 6 to 11 in various parts of the country; if that is so, when will the target be fulfilled and what will be the financial assistance that will be given by the Central Government to the various State Governments?

Shri M. C. Chagla: Unfortunately, there are certain States which are very backward; others are forging ahead. The target we had placed before us was that by the end of the Fourth Five-Year Plan every school-going child between 6 and 11 years should be in the school. I am not

quite certain whether we will be able to achieve the target or not; but, I think, the majority of the States will be able to achieve that target.

श्री विश्वनाथ पाण्डेय : मैं जानना चाहता हूँ कि क्या शिक्षा मंत्रियों के सम्मेलन में त्रिभाषी फ़ारमूले के ऊपर विचार किया गया था, यदि हाँ तो उसकी क्या प्रगति है और किन किन राज्यों में यह कार्यक्रम चल रहा है और किन किन राज्यों में यह नहीं चल रहा है ?

Shri M. C. Chagla: There was not very much of a discussion on the three-language formula at the Education Ministers' Conference.

Shrimati Savitri Nigam: Just now the hon. Minister has said that States will be given financial help by the Centre for starting the 12-year course. What will be the percentage of the grant which will be given to the various States for this?

Shri M. C. Chagla: The whole question of the financial relations between the Centre and the States, so far as education is concerned, is being worked out. The present pattern has not worked satisfactorily and all the State Education Ministers agreed that a new-pattern should be evolved which will bring about better results.

श्री सिद्धेश्वर प्रसाद : क्या इस बात की चर्चा भी इस कान्फ़ेंस में की गई थी कि मैचिंग ग्रांट की वजह से बहुत सी स्टेट्स सेंटर से जो ग्रांट दी जाती है उसका फायदा नहीं उठा पाती हैं और यह मैचिंग ग्रांट को ख़त्म करने के लिए क्या वहाँ पर कोई सुझाव आया था ?

श्री म० क० चागला : यह बात सच है कि मैचिंग ग्रांट सबसेसफ़ुल नहीं हुई है और सब का विचार यही था कि मैचिंग ग्रांट का नियम निकाल कर डाइरेक्ट ग्रांट सेंटर स्टेट्स को दे ।

Shrimati Akkamma Devi: May I know whether the training of teachers, science education, advanced research and development of women's

education were some of the subjects recommended by the State Ministers to the Centre; if so, may I know the action taken by the Government on those recommendations?

Shri M. C. Chagla: It is too early to take action. The Education Ministers' Conference was held only last month and the subjects that the hon. Member has mentioned are subjects which will be largely Centrally-sponsored. The Centre will go all out to try and help making this matter successful.

डा० गोविन्द दास : क्या इस कान्फ्रेंस में भिन्न भिन्न विषयों में शिक्षा का माध्यम कौन सी भाषा रहे इस बात पर भी कुछ निर्णय हुआ ?

श्री मु० क० चागला : मीडियम ग्रीक इंस्ट्रक्शन का जिक्र इस कान्फ्रेंस में नहीं हुआ। यह इतना कंट्रोवर्सियल सब्जेक्ट है कि इस कान्फ्रेंस में हम ने इसे डिस्कस करने का ब्याल नहीं किया। इसके लिए शायद एक दूसरी कान्फ्रेंस बुलाने की जरूरत होगी।

Shri Hem Barua: Is it a fact that the State Education Ministers attending this conference echoed full-throated the Union Minister's sentiment that education should be expanded and improved but ended up with long speeches by saying that the Centre should provide the funds; if so, did the Education Minister tell them that State Governments should also try to find out funds or did the Education Minister take upon himself the responsibility of providing the funds?

Shri M. C. Chagla: It is a common complaint from every State Education Minister that he has not got enough funds and that we should supply the funds. That was one uniform pattern noticed in this conference. But what we emphasized was that the Centre will help the quality aspect of education; expansion and the quantity must be left to the States. After all, education is a State sub-

ject; it is not a Central subject. But we said that the Centre will help the States if they will improve the quality of education.

श्री प्रकाशवीर शास्त्री : शिक्षा मंत्री जी ने एक बार इसी सदन में बतलाया था कि प्राइमरी स्कूल और हायर सेकेंडरी स्कूल के अध्यापकों को सब से कम वेतन उत्तर प्रदेश में मिलता है तो मैं यह जानना चाहता हूँ कि क्या इस सम्मेलन में उत्तर प्रदेश के शिक्षा मंत्री से भी किसी तरह की इस बारे में बातचीत हुई थी, यदि हाँ, तो क्या उन्हें इस सम्बन्ध में कुछ निर्देश दिये गये थे ?

Shri M. C. Chagla: We did appeal to all the State Education Ministers that there should be a uniform pattern of salaries for teachers and the answer was, from UP as from other Governments, that so long as it is a matching grant and the State has to find 50 per cent for that purpose, they will not be in a position to do so; therefore, we must consider what we can do to raise both the....

श्री प्रकाशवीर शास्त्री : मेरा प्रश्न उत्तर प्रदेश के बारे में है।

Shri M. C. Chagla: That applies to Uttar Pradesh.

Mr. Speaker: He claims that his State is the most backward. What has been done about it?

Shri M. C. Chagla: Well, he is not far wrong. But there are others who are also competing with him.

Shri Jashvant Mehta: The hon. Education Minister had assured the House in regard to the introduction of uniform standard in English in different States. May I know what steps the Government have taken to persuade the States in this regard?

Shri M. C. Chagla: One of the matters that was discussed and on which most of the State Education Ministers agreed was that special steps should be taken for the training of teachers of English and Science where most States were backward

and the education of English was going down. We did not have the necessary teachers either for English or for Science. There was general unanimity amongst the Education Ministers that something should be done with regard to that. One proposal suggested was that a little higher pay should be given to teachers of English and of Science.

Mr. Speaker: Shri B. K. Das.

Shri Jashvant Mehta: Sir, my question has not been replied to.

Mr. Speaker: Then he must wait.

Shri B. K. Das: In view of the fact that certain States have preferred the High School Course to the Higher Secondary Course, may I know whether those States are now agreeable to change their opinion that the Higher Secondary Course is better than the High School course and that they will take to the 12-year course?

Shri M. C. Chagla: We are trying to persuade all the States that the pattern suggested by us is the proper one. Every State has not yet converted High Schools into Higher Secondary Schools. But we have told them that we will give them financial assistance if they convert High Schools into Higher Secondary Schools.

Shri P. R. Chakraverti: May I know how far the Education Ministers of different States have agreed to accept the suggestion that Education should be made a concurrent subject?

Shri M. C. Chagla: I am glad to say, without accepting that suggestion at this Conference, that we went sufficiently far to get the Education Ministers to accept that in substance at least that Education should be a Concurrent subject because they have agreed to intervention on the part of the Centre on many important aspects.

Dr. M. S. Aney: May I know whether the different State Education Ministers are not for taking up

Higher Secondary course because of lack of funds? Is it that if they get funds, they will try to experiment it. Is that the only reason given by them?

Shri M. C. Chagla: That is one of the reasons, not the only reason. Funds are always available. We will give them 50 per cent if the States can find 50 per cent. They have not got the funds. There is also the difficulty of availability of teachers.

श्री हुकम चन्द कच्छवाय : मैं यह जानना चाहता हूँ कि क्या इस सम्मेलन में इस बात पर भी विचार किया गया था कि प्राइमरी स्कूलों के अध्यापकों का चरित्र ठीक रहे, क्योंकि उनका चारित्रिक स्तर गिस्ता जा रहा है, जिस के कारण विद्यार्थियों पर बुरा प्रभाव पड़ रहा है; यदि हाँ, तो इस बारे में क्या निर्णय लिया गया है।

Shri M. C. Chagla: No, Sir. That was not specifically considered.

Corruption

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*10. { Shri Hari Vishnu Kamath:
Shri J. B. S. Bist:
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Hukam Chand
Kachhavaia:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 862 on the 1st April, 1964 and state:

(a) whether the recommendations contained in the Report of the Committee on Prevention of Corruption have been considered;

(b) whether a *modus operandi* for dealing with complaints of corruption at the Ministerial and political level has also been devised; and

(c) if so, the outcome of (a) and (b) above?

The Minister of State in the Ministry of Home Affairs (Shri Hajhi): (a) to (c). The matter is being given